THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b) Two complaints were received against the present Medical Officer Incharge of R.K. Puram II Dispensary through Area Welfare Association. In one complaint it was alleged that he paid delayed domiciliary visit on the plea that he had no conveyance ar.d did not prescribe any medicine before referring the patient to hospital. On enquiry, the Medical Officer Incharge had stated that the visit was paid within ten minutes of registration on his own scooter. As regards the second point, he was advised to be considerate towards the needs of the patients.

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In the second complaint, it was alleged that the Medical Officer Incharge does not take full load of work, refuses to give injections, does not examine other doctor's cases, and is rude etc. The Medical Officer Incharge has denied all these allegations and it has been verified that he is sharing almost equitable load of work in addition to Jiis administrative duties. The beneficiary is being informed accordingly.

Eunction of the F. C. I. in Punjab

- 1354. SHRI L. MAHAPATRO: Will the Minister of AGRICULTURE AND IRRI-GATION be pleased to state:
- (aj whether it is a fact that the Punjab Government are not satisfied with the functioning of the Food Corporation of India in that State:
- (b) if so, whether any investigation has been made into the working of the Food Corporation of India in that State; and
- (c) if so, the details thereof and ihe remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c) The Punjab Government have recently brought to the notice of the Government of India certain delays on the part of the Food Corporation of India functioning in Punjab in starting procurement operations of kharif cereals this season and other allied matters. A detailed report in the matter has been obtained from the Food Corporation of India and is under the consideration of the Government.

Appointment of Junior Engineers

1355. SHRI E. M. SANGMA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI R. N. REDDY:

Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether Government propose to send appointment letters to the remaining persons on the panel prepared for the posts of Junior Engineers as a result of the examination held in September, 1973 and if not, in what manner the vacant posts will be filled up; and
- (b) the number of persons qualified on the basis Oi the tests held tn 1972 and 1973 for the posts of Junior Engineers?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Due to a fall in the workload of the C P. W. D., il is not proposed to fill up any further posts of Junior Engineers. The position will be reviewed ir the light of the programme oi work for the next year.

(b) In the Examination held in 1972, 172 candidates qualified for appointment as Junior Engineers (Civil) and 102 for appointment as Junior Engineers (Electrical) in January, 1973, 440 candidates qualified for appointment as Junior Engineers (Civil). No examination was held for Junior Engineers (Electrical) on this occasion. In the examination held in September, 1973/February, 1974, 267 candidates qualified for appointment as Junior Engineers (Civil) and 322 for appointment as Junior Engineers (Electrical)-

Complaints Against J.V. R.I. Izatnagar

- 1356. SHRI K. CHANDRASEKARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether Government have received complaints recently against Ihe malfunctioning of the Indian Veterinary Research, insiiiuie Izatnagar; and
- (b) if so, what steps Government propose to take for the belter functioning of the

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) Two complaints have